

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

RECORD OF PROCEEDINGS

Review Petition No.139/2010 in Petition No. 146/2008

Subject: Review of order dated 5.1.2010 in Petition No. 146/2008, pertaining to approval of revised fixed charges on account of additional capital expenditure during 2004-08 for Talcher STPS, Stage-II (2000 MW)

Date of hearing: 27.7.2010

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: Tamil Nadu Electricity Board.

Respondent: NTPC Ltd.

Parties present: None

The petitioner, Tamil Nadu Electricity Board (TNEB), has filed this petition for review of order dated 5.1.2010 in Petition No.146/2008, pertaining to the approval of revised fixed charges on account of additional capital expenditure during 2004-08 for Talcher STPS, Stage-II (2000 MW).

2. None appeared on behalf of the petitioner. However, it is noticed that the petitioner by its letter dated 23.7.2010 has prayed for postponement of the hearing of the matter due to pre-occupation of the officer concerned.

3. The prayer of the petitioner was accepted. Matter to be listed for hearing, on admission, on 7.9.2010.

Sd/-
T.Rout
Joint Chief (Law)